



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20.12.2023

### NOTICE

Please take notice that the following matter listed in Court-III on 20.12.2023 at 02:00 PM will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 666 of 2023  (PH)	Bharat Steel Rolling Mills Unit-1 Vs. Revital Reality Pvt. Ltd.	Gunjan Mittal	Aditi Sharma Abhijit Sinha

By order of Hon'ble Chairperson

-Sd/-

Registrar